

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Winter vacation 2024- arrangement notified.

ORDER

No: 1505 of 2023/RG1

Dated: 18-12-2023

1. It is hereby notified that the Hon'ble High Court of Jammu and Kashmir will observe the Winter Vacations with effect from 1st day of January, 2024 to 27th of January, 2024 (both days inclusive). The period commencing from 1st to 6th of January, 2024 shall be **No Work Period** for the Hon'ble High Court.
2. In terms of Rule 12 of the Jammu and Kashmir High Court Rules, 1999 Hon'ble the Chief Justice has been pleased to nominate the Hon'ble Judges for both the wings of the High Court of J&K and Ladakh, named in Column (1) below, to be the Vacation Judges to hear all matters of urgent nature for the period mentioned against their names in Column (2).

(1)		(2)
Jammu Wing		
Hon'ble Mr. Justice Wasim Sadiq Nargal	:	08 th to 17 th January, 2024
Hon'ble Mr. Justice Rajesh Sekhri	:	18 th to 27 st January, 2024
Srinagar Wing		
Hon'ble Mr. Justice Rahul Bharti	:	08 th to 17 th January, 2024
Hon'ble Ms. Justice Moksha Khajuria Kazmi	:	18 th to 27 st January, 2024

By Order.


18.12.23
(Shahzad Azeem)
Registrar General

No: 55805-920/RG1/UT3

Dated: 18-12-2023

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K State Judicial Academy, Jammu
5. Registrar Rules, High Court of J&K and Ladakh, Jammu.
6. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Judicial, High Court Wing, Jammu/Srinagar.
8. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
9. Registrar Administration/ Recruitment/Management, High Court of J&K and Ladakh.
..... for information.
10. President, High Court Bar Association, Jammu/Srinagar.
11. Joint Registrar Judicial/Protocol, High Court Wing, Jammu/Srinagar.
..... for information and necessary action.

12. Director Finance, High Court of J&K, Jammu for information.
13. Manager Government Press, Jammu/Srinagar for publication in the next issue of Govt. Gazette.
14. Incharge NIC, High Court of J&K and Ladakh for getting the same uploaded on the official website of the Hon'ble High Court.
15. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
16. Order File.


18.12.23.
Registrar General